

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/MP/2016

- Subject : Petition seeking directions for preparation of UI account underdrawal against collective transactions within specified time and for payment of UI charges in terms of the Central Commission Regulations read with Regulations of the State Commission.
- Date of hearing : 12.5.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Rajasthan Steel Chamber
- Respondents : Rajasthan Vidyut Prasaran Nigam Limited and others.
- Parties present : Shri Anand Ganesan, Advocate, RSC
Ms. Neha Garg, Advocate, RSC
Shri Manoj Kr. Sharma, RVPNL
Shri Pradeep Mishra, RVPNL
Shri A.K. Arya, RVPNL
Shri Manish, RVPNL

Record of Proceedings

Learned counsel for the petitioner submitted that it has served copy of the petition to the respondents and is filing proof of service. The learned counsel also submitted that no reply has been filled by the respondent.

2. The Commission adjourned the matter and directed the respondents to file their replies in the matter with advance copy to the petitioner.

3. The matter shall be listed for hearing on 19.5.2016. The pleadings shall be completed by the parties before the said date of hearing.

**By order of the Commission
Sd/-
(T. Rout)
Chief (Law)**